



प्रधानमुख्यआयुक्त, वस्तुएवम्सेवाकरवर्केद्रीयउत्पादशुल्ककार्यालय, मुंबई
OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, MUMBAI
वस्तुएवम्सेवाकरभवन, 115, महर्षिकर्वेमार्ग, चर्चगेटस्टेशनकेसामने, मुंबई-400020
GST BHAWAN, 115, MAHARSHI KARVE ROAD, OPP. CHURCHGATE STATION, MUMBAI 400 020
F. No. I/1-36/GST Cell/PCCO/2018 (Pt-II) /5066 Mumbai, the 4th December, 2019

To
Shri Yogendra Garg,
Principal Commissioner (GST),
GST Policy Wing,
Central Board of Excise & Customs,
Room 220-A, North Block,
New Delhi – 110 001.

Sir,

Subject: Nodal Officer from Mumbai Zone for E-way Bill system - reg.

Please refer to your D.O. Letter F. No. CBEC/20/13/01/2018-GST (Pt-II) dated 18.07.2018 on the above captioned subject.

Consequent upon the transfer of Shri. Amit Kumar Sharma, Deputy Commissioner from the Zone to Mumbai Customs Zone III, the details of the nodal officer appointed for coordinating with the NIC and CBEC for managing the user accounts in CGST & C. Ex., Mumbai Zone, Maharashtra is as furnished below :

Zone ID & Name	Name of the State	Name of the Officer	Mobile Number	E-mail ID
Mumbai Zone	Maharashtra - 27	Shri Amit Kumar Singh, Deputy Commissioner	9404716732	amitsingh.1289@gov.in

This issues with the approval of the Chief Commissioner, Mumbai Zone.

Yours faithfully,


(Sukhjit Kumar)

Additional Commissioner
C GST & CX, Mumbai Zone

